

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :23-12-2025

Date : 23.12.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
104587/2025	23.12.2025	BLAPL-12340/2025	S BARIK	C.O.		Order Dtd. 2025-12-17		(S No
104588/2025	23.12.2025	BLAPL-12864/2025	A DAS	C.O.		Order Dtd. 2025-12-18		(S No
104589/2025	23.12.2025	BLAPL-12829/2025	SNEHASISH BEHERA	C.O.		Order Dtd. 2025-12-18	BAIL-2	(S No 17
104590/2025	23.12.2025	BLAPL-12823/2025	NC SINHA	C.O.		Order Dtd. 2025-12-18		(S No 17
104591/2025	23.12.2025	BLAPL-13089/2025	NR BEHERA	C.O.		Order Dtd. 2025-12-19		(S No 17
104592/2025	23.12.2025	BLAPL-13121/2025	SOMANATH MITRA	C.O.		Order Dtd. 2025-12-19		(S No 17
104593/2025	23.12.2025	BLAPL-13118/2025	PK DAS	C.O.		Order Dtd. 2025-12-19		(S No 17
104594/2025	23.12.2025	BLAPL-13090/2025	JR BISWAL	C.O.		Order Dtd. 2025-12-19		(S No 17
104595/2025	23.12.2025	BLAPL-12325/2025	BIRAJA PRASAD NANDA	C.O.		Order Dtd. 2025-12-17	BAIL-2	(S No 16
104609/2025	23.12.2025	ABLAPL-14295/2025	G JAYSINGH	C.O.		Order Dtd. 2025-12-22	BAIL-1	(S No 14
104610/2025	23.12.2025	ABLAPL-14292/2025	G JAYSINGH	C.O.		Order Dtd. 2025-12-22		(S No 14
104612/2025	23.12.2025	CRLMC-4429/2025	B.K.SENDHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-23		(S No 14
104626/2025	23.12.2025	WP (C) - 36325/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 46
104629/2025	23.12.2025	WP (C) - 36327/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25		WRIT BRANCH-4	(S No 46

104632/2025	23.12.2025	WP (C) - 36328/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-4	(S No 46
104633/2025	23.12.2025	WP (C) - 36161/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18	WRIT BRANCH-1	(S No 31
104635/2025	23.12.2025	WP (C) - 36283/2025	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 31
104636/2025	23.12.2025	WP (C) - 36247/2025	S GUPTA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-2	(S No
104637/2025	23.12.2025	WP (C) - 36179/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18		(S No
104639/2025	23.12.2025	WP (C) - 36458/2025	P K MOHANTY	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No
104640/2025	23.12.2025	WP (C) - 36407/2025	A K PANDA	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(S No 21
104641/2025	23.12.2025	WP (C) - 36494/2025	B K DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 21
104642/2025	23.12.2025	WP (C) - 36295/2025	A DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(S No 15
104643/2025	23.12.2025	WP (C) - 35595/2025	M BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-12- 15	WRIT BRANCH-1	(S No
104644/2025	23.12.2025	CONTC- 2129/2025	R CH ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-12- 17		(S No
104645/2025	23.12.2025	WP (C) - 34650/2025	NIRANJAN PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-02- 24		(S No
104646/2025	23.12.2025	WP (C) - 34012/2025	H K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-12- 17	WRIT BRANCH-8	(S No 29
104647/2025	23.12.2025	WP (C) - 36331/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 29
104648/2025	23.12.2025	WP (C) - 36167/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18		(S No 29
104649/2025	23.12.2025	WP (C) - 36170/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18		(S No 29
104650/2025	23.12.2025	WP (C) - 36174/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18	WRIT BRANCH-1	(S No
104651/2025	23.12.2025	WP (C) - 36177/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18	WRIT BRANCH-2	(S No
104652/2025	23.12.2025	WP (C) - 36181/2025	S SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18		(S No
104653/2025	23.12.2025	WP (C) - 36183/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18		(S No
104654/2025	23.12.2025	BLAPL- 12490/2025	G. R. DAS	C.O.	COURT NO. 3	Order Dtd. 2025-12- 17		(S No

104655/2025	23.12.2025	BLAPL-12974/2025	MK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-12-18	BAIL-2	(S No
104656/2025	23.12.2025	WP (C) - 36185/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-12-18		(S No
104657/2025	23.12.2025	WP (C) - 36239/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-12-18	WRIT BRANCH-6	(S No 16
104658/2025	23.12.2025	WP (C) - 36212/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 16
104659/2025	23.12.2025	WP (C) - 16278/2025	SANGRAM DAS	C.O.	COURT NO. 25	Order Dtd. 2025-12-09	WRIT BRANCH-5	(S No 22
104660/2025	23.12.2025	WP (C) - 36317/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No 45
104661/2025	23.12.2025	WP (C) - 36322/2025	SHARMISTHA SAMAL	C.O.	COURT NO. 25		WRIT BRANCH (DIVISION BENCH-3)	(S No 12
104662/2025	23.12.2025	WP (C) - 35829/2025	SISIRA PANIGRAHI	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-7	(S No 48
104663/2025	23.12.2025	WP (C) - 35051/2025	A PARIDA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(S No 48
104664/2025	23.12.2025	WP (C) - 36404/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	WRIT BRANCH-2	(S No
104665/2025	23.12.2025	WP (C) - 36379/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	WRIT BRANCH-3	(S No 14
104666/2025	23.12.2025	WP (C) - 36395/2025	D. BISWAL	C.O.	COURT NO. 25		WRIT BRANCH-7	(S No 10
104667/2025	23.12.2025	WP (C) - 36583/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(S No 10
104668/2025	23.12.2025	WP (C) - 36663/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	WRIT BRANCH-8	(S No 41
104669/2025	23.12.2025	WP (C) - 36664/2025	D. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-19	WRIT BRANCH-5	(S No 23
104670/2025	23.12.2025	WP (C) - 36376/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-12-19		(S No 23
104671/2025	23.12.2025	WP (C) - 36296/2025	K. K. NATH	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(S No 23
104673/2025	23.12.2025	WP (C) - 31156/2025	C SAMAL	C.O.	COURT NO. 16	Order Dtd. 2026-02-09	WRIT BRANCH-4	(S No 27
104674/2025	23.12.2025	WP (C) -	P. L. MISHRA	C.O.	COURT NO.	Order Dtd. 9999-12-		(S

		36240/2025			25	31			No 27
104675/2025	23.12.2025	CRLA- 1425/2025	SUSANTA KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01- 01			(S No 27
104676/2025	23.12.2025	WP (C) - 36344/2025	G. D. MALLICK	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-4		(S No 46
104677/2025	23.12.2025	CRLMC- 5361/2025	B.SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18			(S No 46
104678/2025	23.12.2025	WP (C) - 36129/2025	D. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18	WRIT BRANCH-7		(S No 48
104679/2025	23.12.2025	WP (C) - 35433/2025	M. R. ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-4		(S No 17
104680/2025	23.12.2025	WP (C) - 35000/2025	M. R. ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12- 19			(S No 17
104681/2025	23.12.2025	WP (C) - 35867/2025	M. R. ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12- 19	WRIT BRANCH-4		(S No 17
104682/2025	23.12.2025	WP (C) - 35461/2025	M. R. ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12- 19			(S No 17
104683/2025	23.12.2025	CRLMC- 2646/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12- 10	CRIMINAL MISC		(S No
104684/2025	23.12.2025	WP (C) - 35889/2025	M. R. ROUSTRAY	C.O.	COURT NO. 25	Order Dtd. 2025-12- 19	WRIT BRANCH-7		(S No 48
104685/2025	23.12.2025	WP (C) - 35229/2025	A. K. PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-12- 12			(S No 48
104687/2025	23.12.2025	WP (C) - 36071/2025	A. K. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-12- 19	WRIT BRANCH-2		(S No
104689/2025	23.12.2025	WP (C) - 6666/2025	T. K. SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-12- 19	WRIT BRANCH (DIVISION BENCH-2)		(S No 11
104690/2025	23.12.2025	WP (C) - 15757/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-6		(S No 36
104692/2025	23.12.2025	WP (C) - 23006/2025	H. K. MALLICK	C.O.	COURT NO. 9	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)		(S No 11
104693/2025	23.12.2025	WP (C) - 23958/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 9	Order Dtd. 2025-12- 19			(S No 11
104695/2025	23.12.2025	WP (C) - 23979/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 9	Order Dtd. 2025-12- 19	WRIT BRANCH-7		(S No 15

104696/2025	23.12.2025	WP (C) - 23982/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 9	Order Dtd. 2025-12-19	WRIT BRANCH-7	(S No 48
104697/2025	23.12.2025	WP (C) - 28832/2025	R. K. BARIK	C.O.	COURT NO. 14	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No
104699/2025	23.12.2025	WP (C) - 29858/2025	M. PAGAL	C.O.	COURT NO. 25		WRIT BRANCH-5	(S No 23
104701/2025	23.12.2025	WP (C) - 31199/2025	JITENDRA KUMAR MISHRA (2)	C.O.	COURT NO. 25	Order Dtd. 2025-12-19		(S No 23
104702/2025	23.12.2025	WP (C) - 35994/2025	P. L. MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	WRIT BRANCH-7	(S No 48
104703/2025	23.12.2025	CRLMC-2644/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No 48
104705/2025	23.12.2025	WP (C) - 35877/2025	J. SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 16
104706/2025	23.12.2025	BLAPL-13250/2025	DP DASH	C.O.	COURT NO. 25	Order Dtd. 2025-12-19		(S No 16
104707/2025	23.12.2025	CRLMC-2643/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-10	CRIMINAL MISC	(S No
104708/2025	23.12.2025	BLAPL-13271/2025	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2025-12-19		(S No
104709/2025	23.12.2025	CRLMC-2641/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No
104710/2025	23.12.2025	CRLMC-2639/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No
104711/2025	23.12.2025	BLAPL-13239/2025	A.PANDA	C.O.	COURT NO. 25	Order Dtd. 2025-12-19		(S No
104712/2025	23.12.2025	CRLMC-2638/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No
104713/2025	23.12.2025	CRLMC-2635/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No
104714/2025	23.12.2025	CRLMC-2631/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No
104715/2025	23.12.2025	CRLMC-2630/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No
104716/2025	23.12.2025	CRLMC-2583/2025	J.SAHOO	C.O.	COURT NO. 25	Order Dtd. 2025-12-10		(S No
104718/2025	23.12.2025	CRLMC-5290/2025	B.B.MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-12-18	CRIMINAL MISC	(S No
104719/2025	23.12.2025	CRLREV-970/2025	B.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31		(S No
104720/2025	23.12.2025	CRLMC-5383/2025	H.K.TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
104721/2025	23.12.2025	CRLMC-5382/2025	P.PANIGRAHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(S No
104722/2025	23.12.2025	CMP-	S.K.DASH	C.O.	COURT NO.	Order Dtd. 2025-12-		(S

		1167/2025			2 OLD	16		No
104723/2025	23.12.2025	CMP-1167/2025	P.N.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-16		(S No
104724/2025	23.12.2025	CMP-1238/2025	S.C.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-16		(S No
104725/2025	23.12.2025	CRLMC-5380/2025	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(S No
104726/2025	23.12.2025	CRLA-1079/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
104727/2025	23.12.2025	CMP-1762/2025	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(S No
104728/2025	23.12.2025	CMP-1353/2025	B.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(S No
104729/2025	23.12.2025	CONTC-6938/2024	S.A.K DORA, ADV	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(S No
104730/2025	23.12.2025	RPFAM-175/2025	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(S No
104732/2025	23.12.2025	CRLREV-1073/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(S No
104733/2025	23.12.2025	CONTC-6055/2025	TRILOCHAN BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(S No
104734/2025	23.12.2025	CONTC-3952/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(S No
104736/2025	23.12.2025	CMP-1353/2025	D.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22		(S No
104737/2025	23.12.2025	CMP-1243/2025	S.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(S No
104739/2025	23.12.2025	BLAPL-12337/2025	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-17	BAIL-1	(S No
104740/2025	23.12.2025	FAO-524/2025	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(S No
104741/2025	23.12.2025	FAO-212/2025	G.N.SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-01-15		(S No
104743/2025	23.12.2025	FAO-27/2025	S.B.UDGATA	C.O.	COURT NO. 6	Order Dtd. 2026-01-19		(S No
104744/2025	23.12.2025	BLAPL-12841/2025	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2025-12-18		(S No
104746/2025	23.12.2025	CONTC-6190/2025	M.R.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-12-19		(S No
104747/2025	23.12.2025	CONTC-6188/2025	M.R.ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2025-12-19		(S No
104748/2025	23.12.2025	CRLMC-5406/2025	R.K.MALLICK	C.O.	COURT NO. 6	Order Dtd. 2025-12-18		(S No
104749/2025	23.12.2025	CRLA-1021/2024	MS.HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
104750/2025	23.12.2025	TRPCRL-114/2025	P.K.DAS	C.O.	COURT NO. 16	Order Dtd. 2026-02-16		(S No
104752/2025	23.12.2025	TRP (C) - 87/2025	M.DAS	C.O.	COURT NO. 14	Order Dtd. 2026-02-16		(S No
104753/2025	23.12.2025	RPFAM-153/2025	A.K.SAHOO	C.O.	COURT NO. 14	Order Dtd. 2025-12-19		(S No

104754/2025	23.12.2025	CRLMP-1687/2025	N.K.ROUT	C.O.	COURT NO. 14	Order Dtd. 2025-12-19		(S No
104755/2025	23.12.2025	CMP-2011/2025	H.K.MOHANTA	C.O.	COURT NO. 14	Order Dtd. 2025-12-22		(S No
104757/2025	23.12.2025	CMP-1738/2025	T.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-02-26		(S No
104758/2025	23.12.2025	CMP-1117/2025	N.C.SINHA	C.O.	COURT NO. 23	Order Dtd. 2025-12-19		(S No
104759/2025	23.12.2025	CMP-2035/2025	M.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-02-03		(S No
104761/2025	23.12.2025	CONTC-3184/2025	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12-19		(S No
104762/2025	23.12.2025	CONTC-5276/2025	S.K.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-16		(S No
104763/2025	23.12.2025	BLAPL-10178/2025	RK SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-22		(S No
104764/2025	23.12.2025	WP (C) - 16769/2025	H. K. PATRA	C.O.	COURT NO. 16	Order Dtd. 2025-12-18		(S No
104765/2025	23.12.2025	CRLMC-5388/2025	R.K.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-12-18		(S No
104766/2025	23.12.2025	CRLMC-5404/2025	R.K.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-12-18		(S No
104768/2025	23.12.2025	CRLMC-5387/2025	R.K.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-12-18		(S No
104769/2025	23.12.2025	CRLMC-5378/2025	R.K.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-12-18		(S No
104770/2025	23.12.2025	CRLMC-5377/2025	R.K.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-12-18		(S No
104771/2025	23.12.2025	CRLMC-5373/2025	R.K.MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-12-18		(S No
104773/2025	23.12.2025	ARBA-15/2025	KUMARBAR NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-12-12		(S No
104774/2025	23.12.2025	CRLMP-1477/2025	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2025-11-24		(S No
104775/2025	23.12.2025	CMP-2061/2025	G.R.PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(S No
104776/2025	23.12.2025	CMP-2040/2025	L.ACHARI	C.O.	COURT NO. 23	Order Dtd. 2026-02-11		(S No
104777/2025	23.12.2025	WP (C) - 4303/2025	BK SETHI	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	WRIT BRANCH-7	(S No 48
104779/2025	23.12.2025	WP (C) - 35855/2025	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2025-12-18		(S No 48
104780/2025	23.12.2025	BLAPL-13162/2025	M MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12-19		(S No 48
104781/2025	23.12.2025	WP (C) - 36205/2025	BK SETHI	C.O.	COURT NO. 23	Order Dtd. 2025-12-19	WRIT BRANCH-7	(S No 15
104782/2025	23.12.2025	BLAPL-	TUKUNA KUMAR	C.O.	COURT NO.	Order Dtd. 2025-12-		(S

		13187/2025	MISHRA		23	19			No 15
104783/2025	23.12.2025	BLAPL- 13097/2025	BISWARANJAN DALAI	C.O.	COURT NO. 23	Order Dtd. 2025-12- 19			(S No 15
104785/2025	23.12.2025	ABLAPL- 14205/2025	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12- 18			(S No 15
104786/2025	23.12.2025	ABLAPL- 14201/2025	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12- 18			(S No 15
104787/2025	23.12.2025	ABLAPL- 14459/2025	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12- 18	BAIL-1		(S No 13
104788/2025	23.12.2025	ABLAPL- 14461/2025	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12- 18	BAIL-1		(S No 15
104789/2025	23.12.2025	ABLAPL- 14252/2025	J. C. BARAL	C.O.	COURT NO. 23	Order Dtd. 2025-12- 19			(S No 15
104790/2025	23.12.2025	ABLAPL- 14260/2025	A. K. SRICHANDAN	C.O.	COURT NO. 23	Order Dtd. 2025-12- 19			(S No 15
104791/2025	23.12.2025	ABLAPL- 14220/2025	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12- 18			(S No 15
104792/2025	23.12.2025	ABLAPL- 14141/2025	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-12- 18	BAIL-1		(S No
104793/2025	23.12.2025	WP (C) - 28210/2025	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-12- 17	WRIT BRANCH-4		(S No 17
104794/2025	23.12.2025	WP (C) - 14811/2025	N. D. TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2025-12- 19	WRIT BRANCH (DIVISION BENCH-2)		(S No 11
104795/2025	23.12.2025	WP (C) - 13137/2025	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-01- 20	WRIT BRANCH-7		(S No 18
104796/2025	23.12.2025	WP (C) - 35892/2025	A CR DAS	C.O.	COURT NO. 6	Order Dtd. 2025-12- 18			(S No 18
104797/2025	23.12.2025	WP (C) - 36789/2025	RAKESH NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-12- 22			(S No 18
104798/2025	23.12.2025	WP (C) - 35232/2023	S. K. RANA	C.O.	COURT NO. 23	Order Dtd. 2023-11- 17	WRIT BRANCH-5		(S No 23
104799/2025	23.12.2025	FAO- 502/2025	P. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-02- 09			(S No 23
104800/2025	23.12.2025	WP (C) - 33070/2025	M. R. ROUTRAY	C.O.	COURT NO. 6				(S No 23

104801/2025	23.12.2025	WP (C) - 36255/2025	P.K.PAL	C.O.	COURT NO. 6	Order Dtd. 2025-12-18	WRIT BRANCH-6	(S No 16
104802/2025	23.12.2025	WP (C) - 11484/2025	S. K. DASH	C.O.	COURT NO. 6	Order Dtd. 2025-12-19	WRIT BRANCH-4	(S No 37
104803/2025	23.12.2025	WP (C) - 31880/2024	P. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-03-13	WRIT BRANCH-6	(S No 16
104804/2025	23.12.2025	WP (C) - 36345/2025	SANGRAM KESHARI MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	WRIT BRANCH-4	(S No 46
104805/2025	23.12.2025	WP (C) - 11484/2025	S. K. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19	WRIT BRANCH-4	(S No 37
104806/2025	23.12.2025	WP (C) - 35801/2025	AFRAAZ SUHAIL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-18	WRIT BRANCH-7	(S No 48
104807/2025	23.12.2025	RFA-176/2006	A. C. MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2026-03-02	FIRST APPEAL	(S No
104808/2025	23.12.2025	WP (C) - 24199/2025	B K PANDA	C.O.	COURT NO. 24	Order Dtd. 2025-12-19		(S No
104809/2025	23.12.2025	WP (C) - 11269/2022	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2025-12-22	WRIT BRANCH-2	(S No
104810/2025	23.12.2025	WP (C) - 36175/2025	R. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-12-24	WRIT BRANCH-1	(S No
104811/2025	23.12.2025	WP (C) - 8400/2007	J. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-08-05	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
104812/2025	23.12.2025	WP (C) - 36326/2025	D SAMAL	C.O.	COURT NO. 6	Order Dtd. 2025-12-18	WRIT BRANCH-4	(S No 46
104813/2025	23.12.2025	WP (C) - 35339/2025	K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-12-18		(S No 46
104814/2025	23.12.2025	WP (C) - 36175/2025	S. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2025-12-24	WRIT BRANCH-1	(S No
104815/2025	23.12.2025	WP (C) - 34217/2021	B. C. PANDA	C.O.	COURT NO. 3	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
104816/2025	23.12.2025	WP (C) - 30963/2024	A. K. ROUL	C.O.	COURT NO. 3	Order Dtd. 2025-12-19		(S No 11
104817/2025	23.12.2025	WP (C) - 34217/2021	T. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-02-10	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
104818/2025	23.12.2025	WP (C) - 32157/2025	PRADEEPTA KUMAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-12-18	WRIT BRANCH-4	(S No 38
104819/2025	23.12.2025	WP (C) -	N. ROUT	C.O.	COURT NO.	Order Dtd. 2025-12-	WRIT	(S

		36383/2025			3	19	BRANCH-6	No 16
104820/2025	23.12.2025	WP (C) - 35050/2025	S. K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2025-12- 18		(S No 16
104821/2025	23.12.2025	WP (C) - 36381/2025	N. ROUT	C.O.	COURT NO. 3	Order Dtd. 2025-12- 19	WRIT BRANCH-8	(S No 41
104822/2025	23.12.2025	WP (C) - 25128/2025	P. K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-12- 19	WRIT BRANCH-3	(S No 13
104823/2025	23.12.2025	WP (C) - 21309/2024	P. K. JENA	C.O.	COURT NO. 3	Order Dtd. 2025-12- 22		(S No 13
104824/2025	23.12.2025	WP (C) - 21309/2024	P. K. JENA	C.O.	COURT NO. 3	Order Dtd. 2025-12- 22		(S No 13
104825/2025	23.12.2025	WP (C) - 31741/2024	B SINGH	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 13
104826/2025	23.12.2025	WP (C) - 35277/2025	K. SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-4	(S No 17
104827/2025	23.12.2025	WP (C) - 14811/2025	S MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-12- 19	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
104828/2025	23.12.2025	WP (C) - 32191/2025	A K DAS	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
104829/2025	23.12.2025	WP (C) - 27469/2025	B P TANGA	C.O.	COURT NO. 25	Order Dtd. 2025-12- 19	WRIT BRANCH-2	(S No 45
104830/2025	23.12.2025	WP (C) - 36309/2025	S DAS	C.O.	COURT NO. 25	Order Dtd. 2025-12- 18	WRIT BRANCH-4	(S No 46
104831/2025	23.12.2025	WP (C) - 36350/2025	SITANSU MOHAN SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-12- 19	WRIT BRANCH-4	(S No 46
104832/2025	23.12.2025	WP (C) - 36705/2025	B. M. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23	WRIT BRANCH-5	(S No 23
104833/2025	23.12.2025	WP (C) - 36822/2025	RAKESH NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 22	WRIT BRANCH-2	(S No 45
104834/2025	23.12.2025	WP (C) - 36815/2025	RAKESH NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 22		(S No 45
104835/2025	23.12.2025	WP (C) - 36814/2025	RAKESH NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 22	WRIT BRANCH-8	(S No 41
104836/2025	23.12.2025	WP (C) - 36384/2025	S. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH	(S No

							(DIVISION BENCH-1)	10
104837/2025	23.12.2025	WP (C) - 36813/2025	RAKESH NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	WRIT BRANCH-8	(S No 41
104838/2025	23.12.2025	WP (C) - 36791/2025	RAKESH NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-22	WRIT BRANCH-4	(S No 35
104839/2025	23.12.2025	WP (C) - 35936/2025	T. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(S No 37
104840/2025	23.12.2025	WP (C) - 35695/2025	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-17		(S No 35
104841/2025	23.12.2025	WP (C) - 34929/2025	TARAKANTA NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18	WRIT BRANCH-8	(S No 39
104842/2025	23.12.2025	BLAPL- 13116/2025	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(S No 35
104843/2025	23.12.2025	WP (C) - 22419/2025	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-18		(S No 39
104844/2025	23.12.2025	BLAPL- 13231/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-19		(S No 39
104845/2025	23.12.2025	WP (C) - 28602/2025	S. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-01-13	WRIT BRANCH-5	(S No 32
104846/2025	23.12.2025	BLAPL- 12864/2025	R DAS	C.O.	COURT NO. 6	Order Dtd. 2025-12-18		(S No 32
104853/2025	23.12.2025	WP (C) - 36539/2025	P. N. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-12-22		(S No 32
104854/2025	23.12.2025	WP (C) - 27989/2025	R K MOHABHOI	C.O.	COURT NO. 6	Order Dtd. 2025-12-15	WRIT BRANCH-8	(S No 29
104856/2025	23.12.2025	WP (C) - 36147/2025	D. PATTANAİK	C.O.	COURT NO. 6	Order Dtd. 2025-12-17	WRIT BRANCH-3	(S No 14
104857/2025	23.12.2025	WP (C) - 23173/2025	U P BAG	C.O.	COURT NO. 6	Order Dtd. 2025-12-19	WRIT BRANCH-5	(S No 47
104858/2025	23.12.2025	WP (C) - 36567/2025	N. K. SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-12-22	WRIT BRANCH-4	(S No 37
104859/2025	23.12.2025	WP (C) - 3278/2025	M MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-24	WRIT BRANCH-5	(S No 22
104860/2025	23.12.2025	CRLA- 316/2022	A.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
104861/2025	23.12.2025	CRLA-	C.R.SAHU	C.O.	COURT NO.	Order Dtd. 9999-12-	CRIMINAL	(S

		1045/2022			9 OLD	31	APPEAL	No
104862/2025	23.12.2025	WP (C) - 3278/2025	M MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2026-02-24	WRIT BRANCH-5	(S No 22
104863/2025	23.12.2025	WP (C) - 35679/2025	R CH ROUT	C.O.	COURT NO. 20	Order Dtd. 2026-01-02	WRIT BRANCH-1	(S No
104865/2025	23.12.2025	CRLA-566/2021	N.K.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
104867/2025	23.12.2025	CRLA-246/2021	B.BARIK	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
104868/2025	23.12.2025	CRLA-203/2015	A.DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
104869/2025	23.12.2025	RSA-367/2025	PK PARIDA	C.O.	COURT NO. 12	Order Dtd. 2025-12-18		(S No
104870/2025	23.12.2025	CMP-2060/2025	R.K.SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-12-22	WRIT BRANCH-1	(S No
104871/2025	23.12.2025	CMP-1647/2025	P.K.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-12		(S No
104872/2025	23.12.2025	CMP-2069/2025	A.T.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(S No
104873/2025	23.12.2025	CMP-2066/2025	A.T.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(S No
104874/2025	23.12.2025	CMP-1971/2025	B.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-02-26		(S No
104875/2025	23.12.2025	WP (C) - 30281/2025	P. K. PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-03-17		(S No
104876/2025	23.12.2025	CONTC-6049/2025	K.K.NATH	C.O.	COURT NO. 21	Order Dtd. 2025-12-19		(S No
104877/2025	23.12.2025	CONTC-6051/2025	K.K.NATH	C.O.	COURT NO. 21	Order Dtd. 2025-12-19		(S No
104878/2025	23.12.2025	CONTC-6050/2025	K.K.NATH	C.O.	COURT NO. 21	Order Dtd. 2025-12-19		(S No
104879/2025	23.12.2025	MSA-44/2024	S.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-12-22		(S No
104880/2025	23.12.2025	MSA-45/2024	S.DAS	C.O.	COURT NO. 21	Order Dtd. 2025-12-22		(S No
104881/2025	23.12.2025	BLAPL-12822/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-12-18		(S No
104882/2025	23.12.2025	BLAPL-12825/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-12-18		(S No
104883/2025	23.12.2025	WP (C) - 24951/2021	NIRANJAN ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-12-15	WRIT BRANCH-4	(S No 38
104888/2025	23.12.2025	BLAPL-12098/2025	RK MALLICK	C.O.	COURT NO. 21	Order Dtd. 2025-12-16	BAIL-2	(S No 12
104891/2025	23.12.2025	RSA-407/2010	G JAYSINGH	C.O.	COURT NO. 12	Order Dtd. 2026-03-23	SECOND APPEAL	(S No
104892/2025	23.12.2025	ELPET-4/2024	B.K. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-01-15	M.J.C.	(S No

104893/2025	23.12.2025	WP (C) - 16124/2024	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-12- 19	WRIT BRANCH-2	(S No 38
104895/2025	23.12.2025	WP (C) - 17456/2015	G JAYSINGH	C.O.	COURT NO. 12	Order Dtd. 2025-12- 19	WRIT BRANCH-4	(S No 38
104896/2025	23.12.2025	BLAPL- 13440/2025	RK BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-12- 22		(S No 38
104897/2025	23.12.2025	WP (C) - 17456/2015	K K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2025-12- 19	WRIT BRANCH-4	(S No 38
104898/2025	23.12.2025	BLAPL- 13435/2025	M DAS	C.O.	COURT NO. 12	Order Dtd. 2025-12- 22		(S No 38
104901/2025	23.12.2025	WP (C) - 36360/2025	S K BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-01- 30	WRIT BRANCH-4	(S No 46
104903/2025	23.12.2025	BLAPL- 12821/2025	S.P.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2025-12- 18		(S No 46
104906/2025	23.12.2025	RSA- 219/2024	P K SWAIN	C.O.	COURT NO. 12	Order Dtd. 9999-12- 31		(S No 46
104907/2025	23.12.2025	RSA- 219/2024	P K SWAIN	C.O.	COURT NO. 12	Order Dtd. 9999-12- 31		(S No 46
104908/2025	23.12.2025	BLAPL- 10685/2025	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2025-12- 22		(S No 46
104910/2025	23.12.2025	CMP- 153/2024	R.M.NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-12- 19	WRIT BRANCH-7	(S No 15
104911/2025	23.12.2025	CMP- 1277/2024	S.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 16		(S No 15
104912/2025	23.12.2025	WP (C) - 34244/2025	S. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2026-01- 05		(S No 15
104914/2025	23.12.2025	CONTC- 3769/2025	R.K.MAHABHOI	C.O.	COURT NO. 12	Order Dtd. 2026-01- 30	CONTEMPT	(S No
104915/2025	23.12.2025	CRLMC- 5449/2025	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No
104916/2025	23.12.2025	CRLMC- 5476/2025	R.SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No
104921/2025	23.12.2025	WP (C) - 34765/2025	D. BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-01- 19	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
104923/2025	23.12.2025	BLAPL- 13178/2025	G JAYSINGH	C.O.	COURT NO. 20	Order Dtd. 2025-12- 19		(S No 10
104928/2025	23.12.2025	WP (C) - 34171/2025	S. P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-12- 22	WRIT BRANCH-4	(S No

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104939/2025	23.12.2025	RPFAM-153/2025	P. K. JENA	C.O.	COURT NO. 20	Order Dtd. 2025-12-19			(S No 27)
104944/2025	23.12.2025	WP (C) - 36196/2025	P. K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-12-19			(S No 27)
104945/2025	23.12.2025	ABLAPL-14200/2025	JADUNATH PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2025-12-18	BAIL-2		(S No 27)
104946/2025	23.12.2025	CRLMC-5557/2025	S CHOUDHURYI	C.O.	COURT NO. 20	Order Dtd. 2025-12-23			(S No 27)
104947/2025	23.12.2025	WP (C) - 35791/2025	P R SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-12-18	WRIT BRANCH-1		(S No 27)
104948/2025	23.12.2025	WP (C) - 35941/2025	P R SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-12-18	WRIT BRANCH-4		(S No 37)
104949/2025	23.12.2025	WP (C) - 22905/2025	K. C. TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2025-11-28	WRIT BRANCH-8		(S No 43)
104950/2025	23.12.2025	RSA-373/2015	P K JENA	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL		(S No 43)
104951/2025	23.12.2025	WP (C) - 36558/2025	SUMAN MITRA	C.O.	COURT NO. 12	Order Dtd. 2025-12-19			(S No 43)
104952/2025	23.12.2025	RSA-150/2021	L K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2025-12-19	SECOND APPEAL		(S No 43)
104953/2025	23.12.2025	BLAPL-12794/2025	D. D. NAIK	C.O.	COURT NO. 12	Order Dtd. 2025-12-18	BAIL-2		(S No 43)
104954/2025	23.12.2025	CRLREV-937/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-19			(S No 43)
104955/2025	23.12.2025	WP (C) - 36740/2025	PK DAS	C.O.	COURT NO. 16	Order Dtd. 2025-12-23	WRIT BRANCH-5		(S No 23)
104956/2025	23.12.2025	CONTC-5890/2025	L.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-12-17			(S No 23)
104957/2025	23.12.2025	WP (C) - 36827/2025	RC MUDULI	C.O.	COURT NO. 23	Order Dtd. 2025-12-23	WRIT BRANCH-8		(S No 41)
104959/2025	23.12.2025	WP (C) - 9008/2014	K JUPTA	C.O.	COURT NO. 23	Order Dtd. 2022-12-08			(S No 41)
104961/2025	23.12.2025	WP (C) - 9008/2014	K JULFAT	C.O.	COURT NO. 23	Order Dtd. 2022-12-08			(S No 41)
104962/2025	23.12.2025	WP (C) - 35369/2025	D. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2026-01-19	WRIT BRANCH-6		(S No 16)
104986/2025	23.12.2025	CONTC-6123/2025	J.LENKA	C.O.	COURT NO. 5	Order Dtd. 2025-12-19			(S No 16)
104596/2025	23.12.2025	BLAPL-12325/2025	BIRAJA PRASAD NANDA	GENERAL		Order Dtd. 2025-12-17	BAIL-2		(S No 16)

104597/2025	23.12.2025	WP (C) - 30627/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-22	WRIT BRANCH-2	(S No
104598/2025	23.12.2025	WP (C) - 19697/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-16		(S No
104599/2025	23.12.2025	WP (C) - 13856/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-05-16	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
104600/2025	23.12.2025	WP (C) - 19698/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-16		(S No 10
104601/2025	23.12.2025	WP (C) - 10474/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-23		(S No 10
104602/2025	23.12.2025	WP (C) - 10419/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-23	WRIT BRANCH-5	(S No 32
104603/2025	23.12.2025	WP (C) - 16613/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-06-21	WRIT BRANCH-4	(S No 27
104604/2025	23.12.2025	WP (C) - 1866/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-31	WRIT BRANCH-7	(S No 48
104605/2025	23.12.2025	ABLAPL- 14298/2025	MD SHAYAQUE ALI	GENERAL		Order Dtd. 2025-12-19	BAIL-1	(S No 13
104606/2025	23.12.2025	ABLAPL- 14242/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-12-19	BAIL-2	(S No
104607/2025	23.12.2025	WP (C) - 18915/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-07-02	WRIT BRANCH-7	(S No 44
104608/2025	23.12.2025	WP (C) - 19239/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-09-04		(S No 44
104611/2025	23.12.2025	WP (C) - 29060/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-09-08	WRIT BRANCH-1	(S No
104613/2025	23.12.2025	WP (C) - 9825/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-10	WRIT BRANCH-6	(S No 16
104614/2025	23.12.2025	WP (C) - 7434/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-26	WRIT BRANCH-7	(S No 15
104615/2025	23.12.2025	WP (C) - 33873/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-7	(S No 44
104616/2025	23.12.2025	ABLAPL- 14029/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-12-16		(S No 44
104617/2025	23.12.2025	WP (C) - 9821/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-10		(S No 44
104618/2025	23.12.2025	WP (C) - 32441/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-7	(S No

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104619/2025	23.12.2025	MATA-383/2023	DILLIP KUMAR SAHOO	GENERAL		Entire Document	FIRST APPEAL	(S No
104620/2025	23.12.2025	WP (C) - 32470/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-6	(S No 24
104621/2025	23.12.2025	BLAPL-4610/2025	DILLIP KUMAR SAHOO	GENERAL		Entire Document		(S No 24
104622/2025	23.12.2025	WP (C) - 35097/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-12-17	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
104623/2025	23.12.2025	CRLREV-670/2024	DILLIP KUMAR SAHOO	GENERAL		Entire Document		(S No 11
104624/2025	23.12.2025	BLAPL-12381/2025	SAROJ BARIK	GENERAL		Order Dtd. 2025-12-19		(S No 11
104625/2025	23.12.2025	WP (C) - 36430/2025	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2025-12-19	WRIT BRANCH-5	(S No 21
104627/2025	23.12.2025	BLAPL-6919/2022	DILLIP KUMAR SAHOO	GENERAL		Entire Document	BAIL-2	(S No 12
104628/2025	23.12.2025	WP (C) - 35383/2025	GAURAV HOTA	GENERAL		Petition		(S No 12
104630/2025	23.12.2025	FAO-45/2020	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2025-11-29	MISC. APPEAL SEC.	(S No
104631/2025	23.12.2025	RVWPET-83/2019	DILLIP KUMAR SAHOO	GENERAL		Entire Document	CIVIL REVISION	(S No
104634/2025	23.12.2025	CMP-651/2025	MANASH RANJAN BAUG, G.R.SAHOO, H.SAHU, TUSAR KUMAR MISHRA	GENERAL		Order Dtd. 2025-12-22		(S No
104638/2025	23.12.2025	CMP-641/2025	MANASH RANJAN BAUG, G.R.SAHOO, H.SAHU, TUSAR KUMAR MISHRA, P.BASTIA	GENERAL		Order Dtd. 2025-12-22		(S No
104672/2025	23.12.2025	WP (C) - 22557/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-01	WRIT BRANCH-1	(S No 30
104686/2025	23.12.2025	ABLAPL-14319/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-12-22		(S No 30
104688/2025	23.12.2025	WP (C) - 7347/2025	NIRMAL CHANDRA DAS	GENERAL		Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-3)	(S No 12

104691/2025	23.12.2025	ABLAPL-14391/2025	PRASANNA KUMAR NANDA	GENERAL		Order Dtd. 2025-12-22		(S No 12
104694/2025	23.12.2025	BLAPL-11368/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2025-12-22	BAIL-2	(S No 17
104698/2025	23.12.2025	ABLAPL-14448/2025	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2025-12-22	BAIL-1	(S No 14
104700/2025	23.12.2025	ABLAPL-8706/2025	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2025-09-22	BAIL-2	(S No 10
104704/2025	23.12.2025	CMP-1443/2025	RESHMA BEHERA	GENERAL		Order Dtd. 2025-12-22		(S No 10
104717/2025	23.12.2025	CMP-371/2023	PRABHUDAYAL AGRAWAL	GENERAL		Entire Document	WRIT BRANCH-8	(S No 41
104784/2025	23.12.2025	WP (C) - 13960/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-05	WRIT BRANCH-2	(S No 34
104847/2025	23.12.2025	BLAPL-13494/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-12-23	BAIL-1	(S No
104848/2025	23.12.2025	BLAPL-13385/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-12-22		(S No
104849/2025	23.12.2025	WP (C) - 720/2016	STATE OF ORISSA	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-1	(S No 30
104850/2025	23.12.2025	WP (C) - 483/2016	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-08	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
104851/2025	23.12.2025	WP (C) - 25823/2024	DEVI PRASAD DASH	GENERAL		Entire Brief		(S No 10
104852/2025	23.12.2025	WP (C) - 13648/2009	RABINDRA NATH BARIK	GENERAL		Order Dtd. 2022-02-22	WRIT BRANCH (DIVISION BENCH)	(S No 11
104855/2025	23.12.2025	WP (C) - 31568/2025	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2025-12-16	WRIT BRANCH-8	(S No 42
104864/2025	23.12.2025	WP (C) - 14806/2007	ARYA TRIPATHY	GENERAL		Entire Brief	WRIT BRANCH-7	(S No 44
104866/2025	23.12.2025	ABLAPL-13072/2025	APARESH BHOI	GENERAL		Order Dtd. 2025-12-22		(S No 44
104885/2025	23.12.2025	WP (C) - 28559/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2023-09-02	WRIT BRANCH-3	(S No 51
104886/2025	23.12.2025	WP (C) - 28550/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-3	(S No 51

104887/2025	23.12.2025	WP (C) - 28562/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-3	(S No 51
104890/2025	23.12.2025	ABLAPL-12670/2025	HARAPRASAD PANDA	GENERAL		Order Dtd. 2025-12-09	BAIL-1	(S No
104917/2025	23.12.2025	WP (C) - 28538/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2023-09-02	WRIT BRANCH-3	(S No 51
104919/2025	23.12.2025	WP (C) - 28558/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2023-09-02	WRIT BRANCH-3	(S No 51
104920/2025	23.12.2025	BLAPL-13501/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-12-23		(S No 51
104922/2025	23.12.2025	WP (C) - 28563/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-3	(S No 51
104924/2025	23.12.2025	WP (C) - 28545/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2023-09-02	WRIT BRANCH-3	(S No 51
104925/2025	23.12.2025	WP (C) - 28547/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2023-09-04	WRIT BRANCH-3	(S No 51
104926/2025	23.12.2025	WP (C) - 28555/2023	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2023-09-02	WRIT BRANCH-3	(S No 51
104929/2025	23.12.2025	BLAPL-13572/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-12-23		(S No 51
104930/2025	23.12.2025	CRLMC-5279/2025	HARAPRASAD PANDA	GENERAL		Order Dtd. 2025-12-23		(S No 51
104943/2025	23.12.2025	CMP-843/2024	B K DAS	GENERAL		Order Dtd. 2024-09-24		(S No 51
104996/2025	23.12.2025	WP (C) - 21261/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07-11	WRIT BRANCH-5	(S No 32
105005/2025	23.12.2025	WP (C) - 17511/2022	PRATIMA NAYAK	GENERAL		Entire Document	WRIT BRANCH-1	(S No
104731/2025	23.12.2025	WP (C) - 10893/2019	G SATPATHY	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No
104735/2025	23.12.2025	RSA-150/2021	J D MUDULI	GENERAL		Order Dtd. 2025-12-19	SECOND APPEAL	(S No
104738/2025	23.12.2025	WP (C) - 23456/2022	J P KAR	GENERAL		Order Dtd. 2023-02-22	WRIT BRANCH-6	(S No 26
104742/2025	23.12.2025	WP (C) - 15536/2010	J P KAR	GENERAL		Order Dtd. 2010-12-09		(S No 26
104745/2025	23.12.2025	WP (C) - 15280/2010	J P KAR	GENERAL		Order Dtd. 2015-02-10		(S No 26

104751/2025	23.12.2025	MATA-242/2025	G S MOHANTY	GENERAL		Order Dtd. 2026-01-27		(S No 26
104756/2025	23.12.2025	ABLAPL-14457/2025	P S DAS	GENERAL		Order Dtd. 2025-12-22		(S No 26
104760/2025	23.12.2025	CRLMC-5462/2025	J P KAR	GENERAL		Order Dtd. 2025-12-22		(S No 26
104767/2025	23.12.2025	ABLAPL-13433/2025	J R SAHOO	GENERAL		Order Dtd. 2025-11-27 Petition,Annexure,		(S No 26
104772/2025	23.12.2025	WP (C) - 35328/2025	S R MOHANTY\	GENERAL		Order Dtd. 2025-12-18 Petition,Annexure,	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
104778/2025	23.12.2025	CRLMC-1668/2025	A R MAJHI	GENERAL		Affidavit		(S No 12
104884/2025	23.12.2025	ABLAPL-10345/2023	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2023-09-27		(S No 12
104889/2025	23.12.2025	CMP-1957/2025	S DASH	GENERAL		Order Dtd. 2026-02-24		(S No 12
104894/2025	23.12.2025	FA-249/1991	K K BHUYAN	GENERAL		Order Dtd. 2019-09-19 Decree,	FIRST APPEAL	(S No
104899/2025	23.12.2025	SA-193/1992	P K MISHRA	GENERAL		Order Dtd. 2025-12-23	SECOND APPEAL	(S No
104900/2025	23.12.2025	FA-268/1991	K K BHUYAN	GENERAL		Petition	FIRST APPEAL	(S No
104902/2025	23.12.2025	RSA-396/2016	P K LENKA	GENERAL		Order Dtd. 2023-11-01	SECOND APPEAL	(S No
104904/2025	23.12.2025	RSA-297/2009	T K BOSE	GENERAL		Order Dtd. 2024-07-03 Petition,	SECOND APPEAL	(S No
104905/2025	23.12.2025	MACA-1308/2023	N SAHOO	GENERAL		Order Dtd. 2025-12-13	MISC. APPEAL SEC.	(S No
104909/2025	23.12.2025	CRP-25/2023	S SARANGI	GENERAL		Order Dtd. 2025-09-26	CIVIL REVISION	(S No
104913/2025	23.12.2025	MATA-137/2019	P K BARIK	GENERAL		Order Dtd. 2023-04-03 Decree,	FIRST APPEAL	(S No
104918/2025	23.12.2025	CMP-419/2023	P C MOHANTY	GENERAL		Order Dtd. 2025-06-20 Petition,Annexure,	WRIT BRANCH-1	(S No
104927/2025	23.12.2025	ABLAPL-13803/2025	SUBHASHMITA BEHERA	GENERAL		Order Dtd. 2025-12-11	BAIL-1	(S No
104931/2025	23.12.2025	WP (C) - 30644/2025	P K MALLICK	GENERAL		Order Dtd. 9999-12-31		(S No
104932/2025	23.12.2025	WP (C) - 12231/2025	P K MALLICK	GENERAL		Order Dtd. 9999-12-31		(S No
104933/2025	23.12.2025	WP (C) - 28899/2025	P K MALLICK	GENERAL		Order Dtd. 9999-12-31		(S No

104934/2025	23.12.2025	WP (C) - 23322/2025	S K ROUSTRAY	GENERAL		Order Dtd. 2026-01-21	WRIT BRANCH-6	(S No 35
104935/2025	23.12.2025	WP (C) - 28899/2025	P K MALLICK	GENERAL		Order Dtd. 9999-12-31		(S No 35
104936/2025	23.12.2025	WP (C) - 25192/2025	A K BARIK	GENERAL		Order Dtd. 2025-12-12	WRIT BRANCH-3	(S No 33
104937/2025	23.12.2025	WP (C) - 12231/2025	P K MALLICK	GENERAL		Order Dtd. 9999-12-31		(S No 33
104938/2025	23.12.2025	WP (C) - 24664/2024	A BEHERA	GENERAL		Order Dtd. 2024-10-03		(S No 33
104940/2025	23.12.2025	WP (C) - 16931/2025	B SINGH	GENERAL		Order Dtd. 2025-08-12	WRIT BRANCH-3	(S No 14
104941/2025	23.12.2025	WP (C) - 30644/2025	P K MALLICK	GENERAL		Order Dtd. 9999-12-31		(S No 14
104942/2025	23.12.2025	WA- 975/2025	S K MOHANTY	GENERAL		Order Dtd. 2026-01-06		(S No 14
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104960/2025	23.12.2025	ABLAPL- 14563/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-12-22	BAIL-2	(S No 11
104963/2025	23.12.2025	CRLREV- 420/2025	BIKRAM BEHERA	GENERAL		Order Dtd. 2025-12-22		(S No 11
104964/2025	23.12.2025	FAO- 459/2020	A K NAYAK	GENERAL		Order Dtd. 2025-09-10	MISC. APPEAL SEC.	(S No
104965/2025	23.12.2025	FAO- 69/2019	P N NAYAK	GENERAL		Order Dtd. 2025-09-10	MISC. APPEAL SEC.	(S No
104966/2025	23.12.2025	WP (C) - 21193/2019	R SAHU	GENERAL		Order Dtd. 2020-01-07	WRIT BRANCH-3	(S No 13
104967/2025	23.12.2025	WP (C) - 20734/2019	R SAHU	GENERAL		Order Dtd. 2020-01-07	WRIT BRANCH-7	(S No 18
104968/2025	23.12.2025	WP (C) - 36020/2025	SURYASNATA MOHAPATRA	GENERAL		Order Dtd. 2025-12-16	WRIT BRANCH-6	(S No 16
104969/2025	23.12.2025	WP (C) - 1016/2003	D K DEHURY	GENERAL		Order Dtd. 2003-03-04 Petition With Annexures,		(S No 16
104970/2025	23.12.2025	ABLAPL- 14076/2025	S N GAYA	GENERAL		Order Dtd. 2025-12-17	BAIL-1	(S No
104971/2025	23.12.2025	WP (C) -	D K DEHURY	GENERAL		Order Dtd. 2003-03-		(S

		5932/2003				04		No
104972/2025	23.12.2025	OJC-11001/2000	R SAHOO	GENERAL		Order Dtd. 2008-06-23		(S No
104973/2025	23.12.2025	CONTC-273/2011	R SAHOO	GENERAL		Order Dtd. 2023-05-04	CONTEMPT	(S No
104974/2025	23.12.2025	WP (C) - 10222/2006	J P PATRA	GENERAL		Order Dtd. 2016-02-18		(S No
104975/2025	23.12.2025	FAO-674/2019	B SAHOO	GENERAL		Order Dtd. 2025-03-26	MISC. APPEAL SEC.	(S No
104976/2025	23.12.2025	MATA-382/2023	R K BEHERA	GENERAL		Order Dtd. 9999-12-31	FIRST APPEAL	(S No
104977/2025	23.12.2025	WP (C) - 27628/2021	B K PANDA	GENERAL		Order Dtd. 2022-11-24	WRIT BRANCH (DIVISION BENCH)	(S No 11
104978/2025	23.12.2025	ELPET-20/2014	M DAS	GENERAL		Exhibits		(S No 11
104979/2025	23.12.2025	ELPET-17/2014	M DAS	GENERAL		Exhibits		(S No 11
104980/2025	23.12.2025	WP (C) - 6645/2005	S K NAYAK	GENERAL		Order Dtd. 2019-02-19		(S No 11
104981/2025	23.12.2025	WP (C) - 6134/2003	S K NAYAK	GENERAL		Order Dtd. 2003-07-21		(S No 11
104982/2025	23.12.2025	RSA-40/2004	R K NAYAK	GENERAL		Order Dtd. 2026-01-15	SECOND APPEAL	(S No
104983/2025	23.12.2025	CRA-118/2001	S K SAHOO	GENERAL		ExhibitsPetition With Annexures,		(S No
104984/2025	23.12.2025	RSA-448/2005	M ROUT	GENERAL		Order Dtd. 2024-08-16	SECOND APPEAL	(S No
104985/2025	23.12.2025	SA-41/1998	M K GURU	GENERAL		Entire OrderDealing Asst. Report,	SECOND APPEAL	(S No
104987/2025	23.12.2025	WP (C) - 34910/2021	S NAYAK	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-1	(S No
104988/2025	23.12.2025	WP (C) - 35420/2020	S NAYAK	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-4	(S No 17
104989/2025	23.12.2025	WP (C) - 3351/2021	S NAYAK	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-6	(S No 24
104990/2025	23.12.2025	WP (C) - 34459/2020	S NAYAK	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-7	(S No 48
104991/2025	23.12.2025	WP (C) - 35697/2020	S NAYAK	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-6	(S No 26
104992/2025	23.12.2025	WP (C) - 8901/2020	S NAYAK	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-4	(S No 46

104993/2025	23.12.2025	WP (C) - 15732/2021	S NAYAK	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-1	(S No 30
104994/2025	23.12.2025	WP (C) - 13663/2021	S NAYAK	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-5	(S No 47
104995/2025	23.12.2025	WP (C) - 33821/2021	S NAYAK	GENERAL		Order Dtd. 2025-10-24	WRIT BRANCH-3	(S No 28
104997/2025	23.12.2025	CMP- 2030/2025	A K NAYAK	GENERAL		Order Dtd. 2025-12-19		(S No 28
104998/2025	23.12.2025	BLAPL- 12822/2025	J R BISWAL	GENERAL		Order Dtd. 2025-12-18		(S No 28
104999/2025	23.12.2025	WP (C) - 3714/2025	P K MISHRA	GENERAL		Order Dtd. 2025-12-18	WRIT BRANCH-8	(S No 39
105000/2025	23.12.2025	WP (C) - 36214/2025	S PATTANAİK	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 16
105001/2025	23.12.2025	FAO- 490/2025	A K BARIK	GENERAL		Order Dtd. 2026-02-09		(S No 16
105002/2025	23.12.2025	WP (C) - 24803/2025	P K SWAIN	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-6	(S No 35
105003/2025	23.12.2025	TRP (C) - 424/2025	U K PANDA	GENERAL		Order Dtd. 2026-02-16		(S No 35
105004/2025	23.12.2025	ABLAPL- 14336/2025	B RANA	GENERAL		Order Dtd. 2025-12-22		(S No 35
105006/2025	23.12.2025	FAO- 440/2025	P K PAL	GENERAL		Order Dtd. 2025-12-12		(S No 35

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